

18:03 hrs.

BUSINESS OF THE HOUSE

Mr. Speaker: I understand that out of 15 hours allotted for the Finance Bill, the House has agreed to devote 12 hours for general discussion and three hours for the clause-by-clause consideration. How many hours have we spent today on this?

An Hon. Member: Five hours.

Mr. Speaker: We spent half an hour the other day. So we have spent 5½ hours on this. Therefore to reach twelve hours we can spend six hours more or just about that time. The hon. Minister of Parliamentary Affairs made a suggestion that if the House was agreeable we sit the whole day tomorrow and devote it entirely to the official business and have the Private Members' business day after tomorrow.

Shri T. B. Vittal Rao (Khammam): That is a very good suggestion.

Mr. Speaker: Continuously we dispose of one stage and then take up the clauses.

Shri T. B. Vittal Rao: In view of the fact that we are hard pressed for time we may agree, as a special case, to have the official business tomorrow and the non-official business day after tomorrow, that is, on Saturday. But this should be made very clear to the Government that this will not be treated as a precedent and that only as a special case we have agreed to it.

Mr. Speaker: I am not deciding anything. I only brought it to the notice of the House that the hon. Minister of Parliamentary Affairs suggested this. After coming here I found a small note in front of me showing how the 15 hours have been disposed of. Looking at it I myself thought that we may conclude the consideration stage tomorrow and clause-by-clause consideration the next day before we take up the non-official business. Of course, this is as a special case. We are not going to elbow out the non-official business. Friday is a very auspicious day for non-official work. So, the House agree that we may carry on the consideration of the Finance Bill the whole day tomorrow. There is no dissident voice and I take it as unanimous. I must always carry the House unanimously. So far as I am concerned, I do not want to have any dissenting voice. This consideration will go on for the whole of tomorrow and will be concluded tomorrow. In the forenoon or the earlier portion of the day after tomorrow we will dispose of the clause-by-clause consideration and devote the rest of the time for non-official business.

The House now stands adjourned till 11 A.M. tomorrow.

18:06 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, April 21, 1961/Vaisakha 1, 1883 (Saka).